

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2018.

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP (IB) No.32/BB/2018	For admission	Sec 9 of I&B code	M/s Shri Gurudatt Sugars Marketing Pvt Ltd	Bharucha & Partners	M/s G M Sugar and Energy Ltd	Kumar & Bhat Advocate

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SONAM GUPTA
9873498887

APPLICANT/ PETITIONER

Sonam

2) SHASHI KEERTHI

Corporate Debtor

Shashi Keerthi

Ms. Sonam Gupta, learned counsel for the petitioner and Shri Shashi Keerthi, counsel for respondent.

Heard the counsels for both parties.

List the case for admission on 02.05.2018.

A
MEMBER (T)

AKM
MEMBER (J)